NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose Hearing	Section	Name of the Parties M/s. / Mr.	
IA 11/16 IN CP 04/16	-		397/ 398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others	

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N/1 xx 98450	Ramans 23733		Fa	Respondents	Organec
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Rojewhwar Keddy. 9663539550 For Petitioners

ORDER

Counsel for petitioner is absent. Son of petitioner is present in person. He is of the petitioner. Counsel for respondent is also represent. He reported objections are sent to the counsel for petitioner by post and he would file the objections in the registry for rejoinder if any. List it on 26/09/2017.

MEMBER(J)

MEMBER(T)